



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2015-16/194

DBR.No.Ret.BC.42/12.01.001/2015-16

September 29, 2015

The Chairperson / CEOs of all Scheduled Commercial Banks / Regional Rural Banks/ Local Area Banks/ All Primary (Urban) Co-operative Banks / State & Central Co-operative Banks (StCBs / CCBs)

Dear Sir / Madam,

Change in Bank Rate

Please refer to our [circulars DBR.No.Ret.BC.99/12.01.001/2014-15 dated June 02, 2015](#) and [DCBR.BPD.\(PCB/RCB\).Cir.No.37/16.11.00/2014-15 dated June 2, 2015](#) on the captioned subject.

2. As announced in the [Fourth Bi-Monthly Monetary Policy Statement 2015-16 dated September 29, 2015](#), the Bank Rate stands adjusted by 50 basis points from 8.25 per cent to 7.75 per cent with effect from September 29, 2015.
3. All penal interest rates on shortfall in reserve requirements, which are specifically linked to the Bank Rate, also stand revised as indicated in the **Annex**.

Yours faithfully

(Lily Vadera)
Chief General Manager
Encl. : As above

Annex

Penal Interest Rates which are linked to the Bank Rate

Item	Existing Rate	Revised Rate (Effective from September 29, 2015)
Penal interest rates on shortfalls in reserve requirements (depending on duration of shortfalls).	Bank Rate plus 3.0 percentage points (11.25 per cent) or Bank Rate plus 5.0 percentage points (13.25 per cent).	Bank Rate plus 3.0 percentage points (10.75 per cent) or Bank Rate plus 5.0 percentage points (12.75 per cent).